

**NOTIFICATION UNDER CENTRAL EXCISE RULES, 1944**

THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE): I beg to lay on the Table a copy of Notification No. 267/76-CE [G.S.R. 862(E)] (Hindi and English versions) published in Gazette of India dated the 1st November, 1976, issued under the Central Excise Rules, 1944 (together with an explanatory memorandum. [Placed in Library. See No. LT-11485/76].

11.01 hrs.

**COMMITTEE ON PAPERS LAID ON THE TABLE**

(i) MINUTES

SHRI NATHU RAM MIRDHA (Nagpur): I beg to lay on the Table Minutes of the sittings of the Committee on Papers laid on the Table held on 18th February, 21st April, 27th April, 10th May, 11th May, 9th June, 24th June, 20th July, 21st July, 19th August, 29th September and 18th October, 1976.

(ii) FOURTH REPORT

SHRI NATHU RAM MIRDHA: I beg to present the Fourth Report of the Committee on Papers laid on the Table.

11.02 hrs

**PUBLIC ACCOUNTS COMMITTEE**

TWO HUNDRED THIRTY-THIRD, TWO HUNDRED THIRTY-SIXTH & TWO HUNDRED THIRTY-SEVENTH REPORTS

SHRI H. N. MUKERJEE (Calcutta—North-East): I beg to present

the following Reports of Public Accounts Committee:—

- (1) Two Hundred and thirty-third Report on Action Taken by Government on the recommendations contained in their Hundred and ninety-third Report on 'Gift Tax' relating to the Department of Revenue and Banking.
- (2) Two Hundred and thirty-sixth Report on Action Taken by Government on the recommendations contained in their Hundred and seventy-fourth Report on 'Cash Assistance' relating to the Ministry of Commerce.
- (3) Two Hundred and thirty-seventh Report on Action Taken by Government on the recommendations contained in their Hundred and ninety-fourth Report on 'Import of Textile Machinery' relating to the Ministry of Commerce.

11.03 hrs.

**COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES**

**FIFTY-EIGHTH REPORT**

SHRI NIHAR LASKAR (Karimganj): I beg to present the Fifty-eighth Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Shipping and Transport—Reservation for, and employment of, Scheduled Castes and Scheduled Tribes in the services of Delhi Transport Corporation.